

THE HIGH COURT OF MEGHALAYA SHILLONG

NO.HCM.II/310/2013/

Dated, Shillong 6th March, 2014.

TENDER EXTENSION NOTICE AND ISSUE OF ADDENDUM THEREOF

The date of receipt and opening of the tenders issued by this office vide Item 4 thereof have been extended to 10th April, 2014 at 10:30 A.M. in the presence of the Tenderers or their representatives. If for any reasons Government holiday is declared or the office remain closed on the opening date of tenders, the tender shall be opened on the next working day at the same time and place.

ADDENDUM

1. Interested tenderers may obtain further information and specifications from the office of the undersigned during office hours upto 7th April, 2014. Further details may be had from the High Court of Meghalaya WEBSITE (**meghalayahighcourt.nic.in**).
2. Beside the coverage by the WARRANTY, the terms and conditions for the after-sale /installation service of the CCTV surveillance System shall also be specifically spelled out.
3. The undersigned reserves the right to accept or reject any part or all of the tenders without assigning any reasons.
4. Tenderers who have already submitted the tenders may submit further materials, etc., in an additional Sealed Cover marked on the top of the envelope as:

“Additional Sealed Cover”

Installation of CCTV Surveillance System.

5. All other matters as contained in the aforesaid N.I.T shall remain unchanged.

REGISTRAR GENERAL

